

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 118

IA No. 223/2021

In

CP (IB) No. 223/Chd/Pb/2019

(Admitted)

**IN THE MATTER OF:**

Shri Vardhman Rice Mills Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

J J Solvex Pvt. Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 9, 66 IBC 2016

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T)  
on the medical grounds, the present matter is renotified to 08.08.2024.

-sd-  
Court Officer

July 18, 2024  
SM